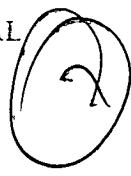


CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 2943/2002



New Delhi this the 18th day of July, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

1. Akhil Bhartiya Operational Staff Association (Regd) (ABOSA), Directorate of Coordination (Police Wireless) Ministry of Home Affairs, Block 9, CGO Complex, Lodi Road, New Delhi. Through its General Secretary, Shri P. Suresh Babu, Directorate of Co-ordination (Police Wireless), Ministry of Home Affairs, Block 9, CGO Complex, Lodhi Road, New Delhi.
2. Shri Sujit Kumar, Wireless Operator, Member (ABOSA), Directorate of Co-ordination (Police Wireless) Ministry of Home Affairs, Block-9, CGO Complex, Lodhi Road, New Delhi.
3. Shri Ashish Kumar, Wireless Operator, Member (ABOSA), Directorate of Co-ordination (Police Wireless), Ministry of Home Affairs, Block-9, CGO Complex, Lodhi Road, New Delhi.
4. Shri Ran Singh, Wireless Operator, Member (ABOSA), Directorate of Co-ordination (Police Wireless), Ministry of Home Affairs, Block-9, CGO Complex, Lodhi Road, New Delhi.
5. Shri M.M. Shukla, Wireless Operator, Member (ABOSA), Directorate of Co-ordination (Police Wireless), Ministry of Home Affairs, Block-9, CGO Complex, Lodhi Road, New Delhi.
6. Shri H.S. Bhatti, Wireless Supervisor, Member (ABOSA), Directorate of Co-ordination (Police Wireless), Ministry of Home Affairs, Block-9, CGO Complex, Lodhi Road, New Delhi.

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7. Shri S. Mazumdar,
Senior Supervising Officer,
Member (ABOSA), Directorate of
Co-ordination (Police Wireless),
Ministry of Home Affairs,
Block-9, CGO Complex, Lodhi Road,
New Delhi.
8. Shri S. K. Handa,
Despatch Rider,
Member (ABOSA), Directorate of
Co-ordination (Police Wireless),
Ministry of Home Affairs,
Block-9, CGO Complex, Lodhi Road,
New Delhi.
9. Shri Tara Singh,
Messenger
Member (ABOSA), Directorate of
Co-ordination (Police Wireless),
Ministry of Home Affairs,
Block-9, CGO Complex, Lodhi Road,
New Delhi.
10. Shri Manbir Singh,
Technical Assistant,
Directorate of Co-ordination,
Ministry of Home Affairs,
New Delhi.

(By Advocate Shri V. S. R. Krishna)

Applicants

VERSUS

The Union of India through :

1. The Secretary,
Ministry of Home Affairs,
Govt. of India, North Block,
New Delhi.
2. Director Police Telecommunications
D. C. P. W. (MHA), Govt. of India,
Block-9, CGO Complex, Lodi Road,
New Delhi.

Respondents

(By Advocate Shri R. V. Sinha, learned counsel
through proxy counsel Shri R. N. Singh)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

This application has been filed by 10 applicants who are seeking a relief that a direction should be given to the respondents to accord recognition to applicant No. 1

18/

(a)

association i.e. Akhil Bhartiya Operational Staff Association (ABOSA) under the CCS (Recognition of Service Association (RSA) Rules, 1993.

2. We have heard both the learned counsel for the parties and perused the pleadings and other relevant documents on record.

3. It is noted that the applicants are knocking the door of the respondents for the aforesaid relief since June, 1994. However, it is relevant to note that the applicants have filed this application ^{only 18/} ~~on~~ 7.11.2002. It is further relevant to note that the respondents have stated that the matter is under consideration at various levels.

4. In view of the above, we consider it appropriate to dispose of this OA, with a direction to the respondents that they shall take an appropriate decision in the matter in accordance with the Rules, with regard to the claim of the applicants for recognition ^{of their Association 18/} ~~on~~ within a period of two months from the date of receipt of a copy of this order, with intimation to the applicants.

No order as to costs.

(Govindan S. Tampli)
Member (A)

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Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman (J)